MICIAN 427-2662



परि श्रिक्स अर्थ हैं

Government of India Form GST REG-06 [See Rule 10(1)]

Registration Certificate

Registration Number: 23AAAGT1546H1ZG

1.	Legal Name		TRANSPORT COMMISSIONER MP			
2.	Trade Name, if any		TRANSPORT COMMISSIONER MP			
3.	Additional trade names, if any		TRANSPORT COMMISSIONER			
4	Constitution of Business		Government Department			
5.	Address of Principal Place of Business		HURWALI HILL, TRANSPORT COMMISSION OFFICE, VILLAGE MEHRA, Hurawali, Gwalior, Gwalior, Madhya Pradesh, 474006			
6.	Date of Liability				·	
7.	Period of Validity		From	23/03/2023	T-	
8.	Type of Registration		Regular	23/03/2023	То	Not Applicable
9.	Particulars of Approving		Centre			
Signa	ature	Digitally sig	Not Verified Ined by DS GOOD TAX NETWORK .03.23.46:45:49 IS	OS AND 07 5T		
Name Roshan I		Deen Ansari	 	· · · · · · · · · · · · · · · · · · ·		
Designation Superin		Superinte	endent			
urisdictional Office Gwalior		Gwalior -	-1			
	ate of issue of Certificate 23/03/202					<u> </u>
lote: tate:	The registration certificate	is required to	be prominen	tly displayed a	it all places of I	ousiness in the

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 23/03/2023 by the jurisdictional authority.



Goods and Services Tax Identification Number: 23AAAGT1546H1ZG

Details of Additional Place of Business(s)

Legal Name

TRANSPORT COMMISSIONER MP

Trade Name, if any

TRANSPORT COMMISSIONER MP

Additional trade names, if

TRANSPORT COMMISSIONER

Total Number of Additional Places of Business in the State



Goods and Services Tax Identification Number: 23AAAGT1546H1ZG

Legal Name

TRANSPORT COMMISSIONER MP

Trade Name, if any

TRANSPORT COMMISSIONER MP

Additional trade names, if

TRANSPORT COMMISSIONER

Details of Person in Charge

Name

LAXMI NARAYAN SUMAN

Designation/Status

JOINT TO FINANCE

Resident of State

Madhya Pradesh